# GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA

### **UNSTARRED QUESTION NO. 887**

ANSWERED ON 04<sup>TH</sup> DECEMBER, 2025

#### **CEFPPC SCHEME**

#### 887. SHRI HARENDRA SINGH MALIK

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the number of food-processing units approved under the Creation/ Expansion of Food Processing and Preservation Capacities (CEFPPC) scheme in Western Uttar Pradesh region including Muzaffarnagar during the last five years and their current and updated status of these units and if not, the reasons therefor; and
- (b) whether any proposal has been made under the CEFPPC scheme for the processing and preservation of sugarcane-based products, if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

## THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH)

(a): During the last five years, a total of three food processing units have been approved under the Creation/ Expansion of Food Processing and Preservation Capacities (CEFPPC) scheme in Western Uttar Pradesh region including Muzaffarnagar. Their current and updated status is that all three units stand approved under the Scheme. The details of three projects are as follows:

S.No.	Name of Unit	District	Date of	Sector
			Approval	
1.	M/s Vadilal Industries	Bareilly	05/01/2023	Consumer
	Limited			Products
2.	M/s Haldiram Snacks	Noida	05/01/2023	Consumer
	Private Limited			Products
3.	M/s Shivam Naturals Oils	Hapur	24/01/2023	Oil Mill ing
	Pvt Ltd			

**(b):** No proposal has been received which meets the eligibility criteria under the Creation/Expansion of Food Processing and Preservation Capacities (CEFPPC) scheme for processing and preservation of sugarcane-based products.

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